

Add-Ons Wordings

9. LOSS OF DRIVING LICENCE/REGISTRATION CERTIFICATE – 5 YEARS :

Notwithstanding anything contrary contained in the policy, the company hereby agrees to pay the insured, with the payment of extra premium, in case where the insured suffers a loss of valid original Driving Licence or the valid original Registration Certificate, a compensation of upto Rs. 10,000 or actual whichever is less to obtain duplicate licence or Registration Certificate.

Condition Applicable:

The insured is required to file a First Information Report with Police Authority in respect of such loss.

Applicable to: Two Wheeler